

Form No. 17

(1) in Judicial Form No. 17 (Warrant of Commitment on failure to find security for good behaviour)–

(a) against the seal at the left hand bottom, the following particulars shall be added, namely :-

“Release on bail by Court :-

1. Order number and date.
2. Date of actual release.
3. Date of re-arrest.”;

(b) the following note shall be added at the bottom:–

“Note– Particulars regarding bail, etc., should be properly filled in against respective columns shown near the seal.”